

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 505/2002

Monday, this the 5th day of August, 2002.

CORAM :

HON'BLE SHRI A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE SHRI T.N.T NAYAR, ADMINISTRATIVE MEMBER

V.J. Joseph,
Telecom Technical Assistant,
E-10-B Exchange, BSNL,
Changanacherry, residing at Vysiontadom,
Angady, Changanacherry-686101.

...Applicant

(By Advocate Mr. T. Saji)

Vs

1. The Chief General Manager,
BSNL, Kerala Circle,
Thiruvananthapuram-695033.
2. N.M. Abdul Kalam,
Telecom Technical Assistant,
BSNL, Velichiyani, Kottayam.

... Respondents

(By Mr. K. Kesavankutty, ACGSC)

The application having been heard on 5.8.2002, the Tribunal on the same day delivered the following :

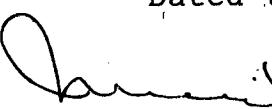
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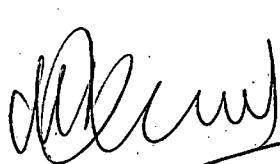
HON'BLE SHRI A.V. HARIDASAN, VICE CHAIRMAN

After making submission for some time, the learned counsel for the applicant seeks permission to withdraw the application with liberty to take up the matter with the departmental authorities.

2. Request is granted and the application is dismissed as withdrawn reserving the liberty to take up the matter with the departmental authorities.

Dated the 5th August, 2002.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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